

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 28-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 666/2020	Amir Shaqil Mulla Vs State Cuffe Parade Police Station	Hearing	
02	ABA 2079/19	Ramaniwas Gulabsing Yadav Vs State Marine Drive Police Station	Hearing	
03	ABA 1076/2020	Azhar Islam Siddique and Ors. 3 Vs The State of Maharashtra Through Pydhonie Police Station	Hearing	
04	Cri. BA 1892/20	Santosh Suryanarayan Jha - Applicant. Vs State - Wadala Police Station - Respondent.	Hearing	
05	Cri. Appeal 634/14	Hazrabanoo Afzal Ansari, Aplnt.Accd.4 Vs State-Vakola P. Stn., Resp.	Judgment	

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Sr	Case no	Name of Parties	Stage	Remark
01	ABA 325/2020	Sejal Mukesh Seth Vs State Marin Drive Police Station	Hearing	
02	ABA 849/2020	Danish Naseem Qureshi Vs Nagpada Police Station	Hearing	
03	ABA 24/2020	Gunjan Anil Shah Vs State Sion Police Station	Hearing	
04	ABA 124/2020	Anil Kasturchand Shah And 5 Others Vs State Sion Police Station	Hearing	
05	ABA 516/2020	Mehboob Islam Malik Vs State Agripada Police Station	Hearing	
06	ABA 336/2020	Philip David Balid And 2 Others Vs State Wadala Police Station	Hearing	
07	ABA 891/2020	Pravin Prakash Utekar and 4 ors Vs The State of Maharashtra kalachawki P.stn.	Hearing	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 30-09-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 914/2020	Mrs. Zoyaa@Naida Harun Khokar Vs The State of Maharashtra V.P.Marg P.stn.	Hearing	
02	BA Exh- in POCSO 27/2020	he State of Maharashtra - Wadala T.T. Police Station Vs Chandbabu @ Chandu Mohammad Ali Shaikh	Hearing	
03	BA Exh- in POCSO 601/2020	The state of Maharashtra through Ghatkopar Police Station, Mumbai. Vs Akhileshkumar Shivprasad Varma	Hearing	

COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-10-2020

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 403/2020	Chandrashekar Motiram Mhatre Vs State Bhoiwada Police Station	Hearing	
02	ABA 414/2020	Ahsanulla Afzal Husain Khan 3 Others Vs State Agripada Police Station	Hearing	
03	ABA 470/2020	Ajaykumar Bankim Rathod Vs State Agripada Police Station	Hearing	
04	ABA 494/2020	Saalim Jarjish Gazdhar And Vs State Agripada Police Station	Hearing	
05	ABA 532/2020	Ganesh Bhikajirao Vichare Vs State Bhoiwada Police Station	Hearing	
06	ABA 976/2020	Ashish Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing	
07	ABA 977/2020	Naval Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing	
08	ABA 978/2020	Anita Ashok Agarwal Vs The State of Maharashtra Worli P.stn.	Hearing	

COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-10-2020

Sr	Case no	Name of Parties	Stage	Remark
01	ABA 2157/19	Pratik Nagendra Mehta And 3 Others Vs State Bhoiwada Police Station	Hearing	
02	ABA 2281/19	Krishna Dattaram Panchal And 3 Others Vs State Agripada Police Station	Hearing	
03	ABA 137/20	Mr. Jitesh Uttamchand Jain and othrs Vs Nagpada Police Station	Hearing	
03	ABA 1983/19	Varun Mukesh Sahetia Vs State Sion Police Station	Hearing	
04	ABA 1803/19	Hakim Shaikh Kadar Qureshi And Other 5 Vs State of Agripada Police Station	Hearing	

